

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/1052/A.

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl Bench, Mizoram, Aizawl,

Dated Guwahati, 6th February, 2023.

Sub:- Casual leave.

Ref:- Your note Dated 23.01.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District has been granted **casual leave for 1 day on 23.01.2023**. A senior Judicial officer at the station would remain in-charge of his Court and office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-21/2008(Pt.)/1053-1054/A, dated , 06-02-2023

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Aizawl Judicial District.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)